

### Power generation in private partnerships

897. DR. JANARDHAN WAGHMARE: Will the Minister of POWER be pleased to state:

(a) whether some States, through their own initiatives, are trying to make capacity addition of power to meet the shortages by having private partnerships;

(b) if so, the details thereof;

(c) whether Government has provided incentives to such States; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) Out of the total 19,796.5 MW planned for capacity addition in private sector for the Eleventh Plan, 13,761 MW has been commissioned till 31.07.2011 list of projects are given in the Statement (See below).

(c) and (d) Mega power certificates are being issued to all power projects including private sector which meet the conditions laid down in the Mega Power Policy of Ministry of Power thereby enabling the projects to avail of the zero custom duty on import of equipment.

#### Statement

*List of private sector power projects commissioned/under construction for Eleventh Plan*

Sl. No.	Name of the project	State	Capacity (in MW)	Status
1	2	3	4	5
<b>Thermal</b>				
1.	Rithala CCPP (GT1+GT2)	Delhi	71.5	Commissioned
2.	Rithala ST	Delhi	36.5	UC
3.	Anpara-C	UP	1200	UC
4.	Rosa St-I	UP	600	Commissioned
5.	Jalipa Lignite U-I, 2	Rajasthan	270	Commissioned
6.	Jalipa Lignite U-3-8	Rajasthan	810	UC
7.	Raigarh TPP Ph-I, U-I, 2 Ph-II U3, 4	Chandigarh	1000	Commissioned

1	2	3	4	5
8.	Lanco Amarkantak U-I, 2	Chhattisgarh	600	Commissioned
9.	Sugen Torrent Block I, II & III	Gujarat	1147.5	Commissioned
10.	Adani Power Pvt. Ltd., Mundra U-I-4	Gujarat	1320	Commissioned
11.	Mundra TPP Ph-II, U 1	Gujarat	660	Commissioned
12.	Mundra TPP Ph-II, U 2	Gujarat	660	Commissioned
13.	Mundra TPP Ph-III U 1	Gujarat	660	UC
14.	Ultra Mega Mundra U1	Gujarat	800	UC
15.	Trombay TPS	Maharashtra	250	Commissioned
16.	JSW Energy, Ratnagiri U 1, 2, 3	Maharashtra	900	Commissioned
17.	JSW Energy, Ratnagiri U4	Maharashtra	300	UC
18.	Tiroda TPP Ph-I,UI	Maharashtra	660	UC
19.	Konaseema GT + ST	Andhra Pradesh	445	Commissioned
20.	Gautami	Andhra Pradesh	464	Commissioned
21.	Kondapalli CCPP Ph-II GT + ST	Andhra Pradesh	366	Commissioned
22.	Maithan RBC JV U1	Jharkhand	525	Commissioned
23.	Maithan RBC JV U2	Jharkhand	525	UC
24.	Torangallu U1, 2	Karnataka	600	Commissioned
25.	Udupi TPP (Lanco Nagarjuna) U I, 2	Karnataka	1015*	Commissioned
26.	Budge-Budge Ext.	West Bengal	250	Commissioned
27.	Sterlite TPP U1	Orissa	600	Commissioned
28.	Sterlite TPP U2	Orissa	600	Commissioned
<b>Hydel</b>				
29.	Budhil	Himachal Pradesh	70	UC
30.	Allain Duhangan U 1, 2	Himachal Pradesh	192	Commissioned

1	2	3	4	5
31.	Malana II	Himachal Pradesh	100	UC
32.	Karcham Wangtoo U 1,2	Himachal Pradesh	500	Commissioned
33.	Karcham Wangtoo U 3,4	Himachal Pradesh	500	UC
34.	Maheshwar	Madhya Pradesh	400	UC
35.	Teesta III	Sikkim	600	UC
36.	Chujachen	Sikkim	99	UC
TOTAL			19796.5	

*Additional capacity (originally not envisaged in the Plan)*

1	TPS at Warora U1-4	Maharashtra	540	Commissioned
2	Sterlite TPP U3	Orissa	600	UC
3	Udupi TPP	Karnataka	185 *	Commissioned

\*Capacity of Udupi TPP U-1,2 has been changed to 600 MW in place of 507.5 MW

UC = Under Construction

#### **Allocation of hydro-electricity projects**

898. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of POWER be pleased to state:

(a) the total hydro-electricity potential in the country, State-wise;

(b) whether NHPC, the main central public sector undertaking working in hydro-electric projects, is not given these projects, whereas more projects are being given to the private sector and if so, the reasons therefor;

(c) whether it is a fact that in Arunachal Pradesh and other States more private sector companies have signed MoUs, but have not yet started the preliminary work;

(d) if so, whether it is a strategy to only block the projects; and

(e) whether it could affect the achievement of power generation target of the country?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) As per re-assessment studies of hydro-electric potential of the country carried out by Central Electricity Authority (CEA), the hydro power potential in terms of Installed Capacity (IC) is